

- (b) if so, the details thereof;
- (c) whether such a system is also proposed to be used to tackle naxal menace in the country;
- (d) if so, the details thereof;
- (e) whether it is proposed to be done under Public Private Partnership; and
- (f) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) At present, there is no case under progress by Indian Air Force to purchase copter-borne early warning systems.

(b) to (f) Does not arise.

#### **Deferring procurement of 126 fighter planes**

†974. SHRI DHARMENDRA PRADHAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Government has deferred the procurement of 126 fighter planes for an indefinite period;
- (b) if so, the reasons therefor;
- (c) whether Government has conducted any study with regard to the effect of the deferment of this procurement on the modernization of Air Force; and
- (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No, Sir.

(b) to (d) Does not arise.

#### **Modernization of Army**

†975. SHRI DHARMENDRA PRADHAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government is working on any plan of modernization of the Army (infantry);

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†Original notice of the question was received in Hindi.